

By Speed Post

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/2007(Pt.II)/3908/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri A. Chakravarty,
District & Sessions Judge,
Kamrup (M).

Dated Guwahati the th 26 July, 2019.

Sub: **Permission to leave headquarters.**

Ref:- Your letter No. DKJ 3838/ Dated 25.07.2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted headquarters leave permission, w.e.f. the morning of 27.07.2019 till the evening of 28.07.2019, as prayed for. A senior Addl. District and Sessions Judge, Kamrup(M), Guwahati will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/2007(Pt.II)/3909/A dated 26 '07 '19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

[Signature]

JT. REGISTRAR (VIGILANCE)

[Signature]